



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

In pursuance of letter No. 17/DSL/SA/Est./Depu./2022/4457 dated 23/04/2022 of the Member Secretary, Delhi State Legal Services Authority the following 02 officials [repatriated from Delhi State Legal Services Authority on completion of their deputation term w.e.f. 07/05/2022 (after-lunch) & 13/05/2022 (after-lunch)], are hereby stand relieved herefrom on 17/05/2022 in the after-lunch session:

1. Sh. Niranjana Lal, S/o Sh. Hari Ram, E.C.: 14101, Judl. Asst.
2. Ms. Jayanti Sahu, W/o Sh. Ishwar Chandra, E.C.: 13985, Judl. Asst.

Further, both these officials are directed to report back to the Member Secretary, Delhi State Legal Services Authority on diverted capacity and resume their duties w.e.f. 18/05/2022 in the fore-noon session.

07:00pm
17.5.22
(Girish Kathpalia)
Principal District & Sessions Judge
Central, Tis Hazari Courts, Delhi

No. 36073 - 36084 Admn-II/HQs/Delhi/2021

Dated, Delhi the 17 / 5 / 2022
37 MAY 2022

Copy forwarded for information and necessary action to:

1. The Member Secretary, Delhi State Legal Services Authority, Central Office, Patiala House Courts, New Delhi.
2. The Personal Office of the Ld. Principal District & Sessions Judge (HQs), Delhi.
3. The DDO, Accounts Branch, Central, Tis Hazari Courts, Delhi for necessary compliance, as per rules.
4. The Dealing Assistants, Personal File, Seniority & Promotion, ACR, Leave, Web-Site Committee & LAYERS Seat, Central, THC, Delhi for necessary action as per rules.
5. The officials concerned.

for
20/5/2022
17.05.2022
(Balbir Singh Shalar)
Administrative Officer (Judl.) Admn.-II
Central, Tis Hazari Courts, Delhi